

CENTRAL ADMINISTRATIVE TRIBUNAL  
ERNAKULAM BENCH

O.A. No. 337/2013

Thursday the 16<sup>th</sup> day of January 2014

**CORAM:**

**HON'BLE MR. JUSTICE A.K. BASHEER, JUDICIAL MEMBER  
HON'BLE MR. K. GEORGE JOSEPH, ADMINISTRATIVE MEMBER**

1. Ajeesh P. John, S/o P.K. Johny,  
MES/138274, Chowkidar,  
Office of the Garrison Engineer, (Naval Works ),  
South Kochi, Kataribagh, Naval Base (P.O.),  
Kochi-682 004.
2. K. Syamala, D/o Damodaran,  
MES/138200, Safaiwala,  
Office of the Garrison Engineer, (Naval Works ),  
South Kochi, Kataribagh, Naval Base (P.O.),  
Kochi-682 004.
3. K. Bhaskaran, S/o V. Kunhambu,  
MES/187937, Chowkidar,  
Office of the Garrison Engineer (Independent) Maintenance,  
Naval Academy, Ezhimala-670 310.
4. P. Babu, S/o Kunhiraman,  
MES/608452, Chowkidar,  
Office of the Garrison Engineer, (Independent) Maintenance,  
Naval Academy, Ezhimala-670 310.
5. P.K. Poulose, S/o P.V. Kuriakose,  
MES/A.7770653, Chowkidar,  
Office of the Garrison Engineer, (Naval Services),  
Kataribagh, Naval Base (P.O.), Kochi-682 004.
6. K.M. Omana, W/o Varghese George,  
MES/187938, Safaiwala,  
Office of the Chief Engineer, (Naval Works),  
Naval Base (P.O.), Kochi-682 004.
7. Teby N.S., S/o late M.S. Sivan,  
MES/138234, Chowkidar,  
Office of the Garrison Engineer, (Naval Services),  
Kataribagh, Naval Base (P.O.), Kochi-682 004.
8. K.A. Thankamma, D/o K.B. Appu,  
MES/138268, Safaiwala,

Office of the Garrison Engineer, (Naval Services),  
 Kataribagh, Naval Base (P.O.),  
 Kochi-682 004. ...Applicants

(By Advocate Shri P.K.Madhusoodhanan)

Vs.

1. The Commander Works Engineers (Naval Works),  
 Military Engineer Services, Kataribagh,  
 Naval Base P.O., Kochi-682 004.
2. The Chief Engineer,  
 Head Quarters, Southern Command,  
 Engineer's Branch, Pune-411 001.
3. Engineer-in-Chief,  
 Engineer-in Chief's Branch,  
 Army Head Quarters, DHQ (P.O.)  
 New Delhi-110001. ...Respondents

(By Advocate Shri Sunil Jacob Jose, SCGSC)

**ORDER**

**HON'BLE MR. JUSTICE A.K. BASHEER, JUDICIAL MEMBER**

When the case is taken up for consideration it is brought to our notice that the applicants have passed in the departmental examination in which they had participated on the strength of an interim direction issued by this Tribunal. This was the primary relief sought for in the Original Application.

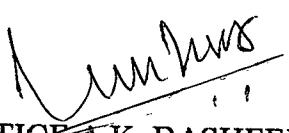
2. Though there is a further prayer to issue necessary direction to respondent No.1 to consider and grant promotion to them to "skilled posts" on passing the written test, we are not inclined to issue any such direction at this stage. It will be open to the respondents to take further appropriate action in the matter in accordance with the rules governing the field. It is made clear that we have not considered the merit or demerit of any of the contentions raised by the parties in this case.



3. Original Application is closed accordingly. No costs.

  
(K. GEORGE JOSEPH)  
ADMINISTRATIVE MEMBER

rv

  
(JUSTICE A.K. BASHEER)  
JUDICIAL MEMBER